

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:6
ANSWERED ON:25.07.2005
FARMERS BENEFITED UNDER NAIS
Danve Shri Raosaheb Patil;Joshi Shri Pralhad Venkatesh

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of farmers benefited under National Agricultural Insurance Scheme (NAIS) since its inception, State-wise;
- (b) the total funds released to farmers till date with the break-up of State and Central share therein, State-wise;
- (c) whether the Government has received any complaints regarding the inordinate delay in sanctioning of insurance amount to respective farmers;
- (d) if so, the details thereof alongwith the number of complaints received during the said period, State-wise;
- (e) the action taken thereon;
- (f) whether the Government has received any proposals from the States for remodeling of the entire scheme;
- (g) if so, the details thereof and the reaction of the Government thereto;
- (h) whether the Government proposes to establish district/zonal level Agriculture Insurance offices in all the States; and
- (i) if so, the details thereof and the details of the offices set up in the country till date, State-wise?

Answer

MINISTER OF AGRICULTURE(SHRI SHARAD PAWAR)

- (a) to
(i): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO
(i) OF LOK SABHA STARRED QUESTION NO. 6 DUE FOR REPLY ON 25TH JULY, 2005.

(a)&(b): A statement comprising number of farmers benefited and total claims released from Rabi 1999-2000 to Kharif 2004 under National Agricultural Insurance Scheme (NAIS) is at Annexure-I.

(c)&(d): As per the National Agricultural Insurance Scheme (NAIS) admissible claims are sanctioned and settled by Agriculture Insurance Company of India Ltd. (AIC) which is the Implementing Agency of NAIS.

Delay in settlement of claims was reported by various implementing States including States of Karnataka, Rajasthan, Maharashtra, Gujarat, Madhya Pradesh, Bihar, Uttar Pradesh in different crop seasons. Payment of claims were delayed due to one or more reasons of late submission of yield data by the States/UTs, anomalies in the insurable area and crop loans advanced, non remittance of funds by the Central and State Governments.

- (e) to
(i): The proposals with regard to reducing the unit area of insurance, improving the guaranteed yield, raising the level of indemnity, providing insurance cover to prevented sowing risk, post-harvest losses, perennial horticultural crops, timely payment of claims and expanding the network of Implementing Agency to district/taluka level etc. were received from different States.

A Joint Group constituted by the Government of India to study the improvements required in the existing Crop Insurance Schemes have addressed inter-alia, all proposals of the States for improving the Crop Insurance Scheme in its report submitted to the Government. The report is being processed in consultation with the State Governments and other stakeholders.

A list of offices of AIC, at present, functioning in different States is given at Annexure-II.

Annexure-I

Statement comprising number of farmers benefited and total claims released from Rabi 1999-2000 to Kharif 2004 season under National Agricultural Insurance Scheme (NAIS) (Amount Rs. In Lakhs)

SL. No.	STATE / UT	CLAIMS		FARMERS	
		PAID	BENEFITED	GOI share	State share
1	ANDHRA PRADESH	63122.32	20351.72	20351.72	1708057
2	ASSAM	51.67	34.00	34.00	7128
3	BIHAR	4992.40	2001.05	2001.05	395981
4	CHHATTISGARH	16462.50	7416.54	7416.54	952298
5	GOA	2.23	0.97	0.97	696
6	GUJARAT	165822.06	70927.68	70927.68	3429719
7	HARYANA	118.20	4.88	4.88	16600
8	HIMACHAL PRADESH	491.63	211.88	211.88	65341
9	JAMMU & KASHMIR	0.00	0.00	0.00	0
10	JHARKHAND	295.43	118.15	118.15	60934
11	KARNATAKA	94203.11	41421.07	41421.07	2700791
12	KERALA	1253.00	510.86	510.86	36834
13	MADHYA PRADESH	37549.51	13602.97	13602.97	2268974
14	MAHARASHTRA	73336.10	26696.90	26696.89	4304834
15	MEGHALAYA	10.80	4.76	4.76	1161
16	ORISSA	38845.35	15722.71	15722.71	1346164
17	RAJASTHAN	8171.38	1906.17	1906.17	302977
18	SIKKIM	1.28	0.54	0.54	86
19	TAMILNADU	6099.25	2583.11	2583.11	154395
20	TRIPURA	8.24	2.49	2.49	847
21	UTTAR PRADESH	9469.07	1923.90	1923.91	1003015
22	UTTRANCHAL	37.42	8.81	8.81	6411
23	WEST BENGAL	5472.40	1765.14	1765.14	336611
24	A & N ISLANDS	0.61	0.01	0.01	56
25	PONDICHERY	110.71	42.97	42.97	2486
	TOTAL	525926.67	207259.28	207259.28	19102396

Note : Some of the claims of Kharif, 2004 are in process of settlement.

Annexure-II

List of Offices of AIC

1. Ahmedabad Regional Office, Ahmedabad (Gujarat)
2. Bhubaneswar Regional Office, Bhubaneswar (Orissa)
3. Dehradun Regional Office, Dehradun (Uttaranchal).
4. Jaipur Regional Office, Jaipur (Rajasthan).
5. Mumbai Regional Office, Mumbai (Maharashtra).
6. Ranchi Regional Office, Ranchi (Jharkhand).
7. Bangalore Regional Office, Bangalore (Karnataka).
8. Chandigarh Regional Office, Chandigarh.
9. Guwahati Regional Office, Guwahati (Assam).
10. Kolkata Regional Office, Kolkata (West Bengal).
11. Patna Regional Office, Patna (Bihar).
12. Thiruvananthapuram Regional Office, Thiruvananthapuram (Kerala).
13. Bhopal Regional Office, Bhopal (Madhya Pradesh).
14. Chennai Regional Office, Chennai (Tamil Nadu).
15. Hyderabad Regional Office, Hyderabad (Andhra Pradesh).
16. Lucknow Regional Office, Lucknow (Uttar Pradesh).
17. Raipur Regional Office, Raipur (Chhattisgarh).
